

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No.124 of 2016 (SZ)**

**Appellant/s**

Samata  
Rep by its R.Ravi  
Vishakapatnam

**Vs**

**Respondents**

The Union of India, MoEF & CC  
New Delhi and others

**Counsel appearing for appellant**

M/s.Ritwick Dutta  
Rahul Choudhary  
Stanly Hebzon Singh

**Counsel appearing for respondents**

Mrs.M.Sumathi for R1  
Mr.T.Sai Krishnan for R2  
M/s.A.Ramesh Kumar for R3

Note of the Registry	Orders of the Tribunal
Item No.6	<p>Date: 13<sup>th</sup> December, 2017</p> <p>The appellant filed a rejoinder today which is taken on record.</p> <p>List the matter for final arugments on 19.01.2018.</p> <p>....., JM (Justice M.S.Nambiar)</p>